

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-------------------------|--|---------|---|---------------------|--------------------|---------------------|
| CA(CAA) No23/BB/2018 | For compliance of office objections Raised by registry | 230-232 | M/s Bangalore Agrotech Limited | VGB Associates | | |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

⇒ Shreyas A
9036118414
for VGB Associates

Applicant
Companies

Shreyas

ORDER

Counsel for petitioner company is present. The matter is listed today for compliance. Time granted till 02.05.2018. List it on 02.05.2018.


MEMBER(T)


MEMBER(J)